

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO.3666**  
TO BE ANSWERED ON 16.03.2020

**DEVELOPMENT ACTION PLAN FOR SCHEDULED TRIBES**

3666. SHRI VINCENT H. PALA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the reasons for the low utilisation of funds allocated for the Scheduled Tribes;
- (b) the details of the Government's plan to revamp the Development Action Plan for Scheduled Tribes; and
- (c) the impact that such a change is expected to bring about?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

(a) to (c): 41 Central Ministries / Departments have to earmark funds for welfare and development of Scheduled Tribes under various schemes. These earmarked funds termed Scheduled Tribes Component are between 4.3% to 10% of schematic outlays except in the case of Ministry of Tribal Affairs where its entire schematic outlays is for Scheduled Tribes. During current financial year, allocation under Schedule Tribe Components is given at **Annexure I**.

In so far as Ministry of Tribal Affairs is concerned outlay vis a vis expenditure is given below. Ministry of Tribal Affairs has ensured full utilization of its outlay for Welfare and development of Scheduled Tribes and area.

<b>Year</b>	<b>BE</b>	<b>Expenditure</b>	<b>%age Exp of BE</b>
2016-17	4800.14	4793.96	99.87
2017-18	5300.14	5285.67	99.73
2018-19	5957.18	5954.74	99.96

Utilization of funds under Scheduled Tribe Component (STC) is the responsibility of respective Ministries / Departments. Review of performance under STC of various Ministries / Departments is conducted to ensure that funds are utilized for Development and Welfare of Scheduled Tribes by all concerned.

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**Annexure 1**

**Annexure referred to in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 3666 for 16.03.2020 regarding Development action Plan for Scheduled Tribes.**

**Allocation made by Central Ministries for welfare of STs (STC) for 2019-20**

SL. NO.	MINISTRY/DEPARTMENT	Earmarking Percentage Prescribed	STC Allocation 2019-2020 (Rs. in crore)
1	Department of Agriculture, Cooperation and Farmers' Welfare	8.6	11168.01
2	Department of Agricultural Research and Education	4.3	114.81
3	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	4.3	35.00
4	Ministry of Coal	8.6	94.35
5	Department of Commerce*	4.3	25.01
6	Department of Telecommunications	4.3	800.57
7	Department of Consumer Affairs*	4.3	2.66
8	Department of Food and Public Distribution*	4.3	2.00
9	Ministry of Culture	4.3	35.10
10	Ministry of Development of North Eastern Region	8.6	810.50
11	Ministry of Electronics and Information Technology	6.7	251.32
12	Ministry of Environment, Forests and Climate Change	8.6	102.50
13	Department of Fisheries#	8.6	53.83
14	Department of Animal Husbandry and Dairying	8.6	235.73
15	Ministry of Food Processing Industries	4.3	47.34
16	Department of Health and Family Welfare	8.6	4042.09
17	Ministry of Housing and Urban Affairs	4.3	324.71
18	Department of School Education and Literacy	10.7	5831.51
19	Department of Higher Education	8.6	1605.00
20	Department of Water Resources, River Development and Ganga Rejuvenation	8.6	272.20
21	Department of Drinking Water and Sanitation	10	1999.47
22	Ministry of Labour and Employment	8.6	929.06
23	Ministry of Micro, Small and Medium Enterprises	8.6	560.39
24	Ministry of Mines	4.3	25.55
25	Ministry of New and Renewable Energy	8.6	441.00
26	Ministry of Panchayati Raj	8.6	62.82
27	Ministry of Petroleum and Natural Gas	4.3	1570.21

SL. NO.	MINISTRY/DEPARTMENT	Earmarking Percentage Prescribed	STC Allocation 2019-2020 (Rs. in crore)
28	Ministry of Power	8.6	803.79
29	Ministry of Road Transport and Highways	4.3	2610.00
30	Department of Rural Development*	17.5	5984.12
31	Department of Land Resources	10	221.60
32	Department of Science and Technology	4.3	115.78
33	Ministry of Skill Development and Entrepreneurship	8.6	214.59
34	Department of Empowerment of Persons with Disabilities	8.6	88.22
35	Ministry of Textiles	8.6	216.99
36	Ministry of Tourism	4.3	90.00
37	Ministry of Tribal Affairs	100	6847.89
38	Ministry of Women and Child Development	8.6	2486.64
39	Ministry of Youth Affairs and Sports	8.6	161.17
	<b>Grand Total</b>		<b>51283.5</b>

\* Expenditures in the nature of universal coverage including STs or neutral have not been taken into account by the following Ministries for earmarking STC funds:

- (i) Department of Food and Public Distribution
- (ii) Department of Consumer Affairs
- (iii) Department of Rural Development
- (iv) Department of Commerce
- (v) Ministry of Petroleum and Natural Gas

# Separate allocation has been made by Department of Fisheries during 2019-20 (Earlier it was integral with Department of Animal Husbandry, Dairying and Fisheries)